



भारत का राजपत्र The Gazette of India

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असाधारण

EXTRAORDINARY

भाग II — खण्ड 2

PART II — Section 2

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं० 6] नई दिल्ली, बुधवार, मार्च 18, 2026/फाल्गुन 27, 1947 (शक)

No. 6] NEW DELHI, WEDNESDAY, MARCH 18, 2026/PHALGUNA 27, 1947 (Saka)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।

Separate paging is given to this Part in order that it may be filed as a separate compilation.

LOK SABHA

The following Bill was introduced in Lok Sabha on 18th March, 2026:—

BILL No. 82 OF 2026

A Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2026-27.

BE it enacted by Parliament in the Seventy-seventh Year of the Republic of India as follows:—

1. This Act may be called the Appropriation (No. 2) Act, 2026.

2. From and out of the Consolidated Fund of India there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum one hundred sixty-two lakh eighty-four thousand one hundred thirty crore and six lakh rupees towards defraying the several charges which will come in course of payment during the financial year 2026-27 in respect of the services and purposes specified in column 2 of the Schedule.

Short title.

Issue of Rs.
16284130,06,00,000
out of the
Consolidated
Fund of India for
the financial year
2026-27.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of India by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

Construction of references to Ministries or Departments in the Schedule.

4. References to the Ministries or Departments in the Schedule are to such Ministries or Departments as existing immediately before the 6th July, 2021 and shall, on or after that date, be construed as references to the appropriate Ministries or Departments as reconstituted from time to time.

THE SCHEDULE
(See sections 2, 3 and 4)

1 No. of Vote	2 Services and purposes		3		
			Sums not exceeding		
			Voted by Parliament	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
1	Department of Agriculture and Farmers Welfare.....	Revenue	232451,62,00,000	..	232451,62,00,000
		Capital	109,76,00,000	..	109,76,00,000
2	Department of Agricultural Research and Education....	Revenue	9964,95,00,000	..	9964,95,00,000
		Capital	2,45,00,000	..	2,45,00,000
3	Atomic Energy.....	Revenue	25592,16,00,000	37,14,00,000	25629,30,00,000
		Capital	12793,41,00,000	..	12793,41,00,000
4	Ministry of Ayush.....	Revenue	4381,86,00,000	..	4381,86,00,000
		Capital	27,07,00,000	..	27,07,00,000
5	Department of Chemicals and Petrochemicals.....	Revenue	184,70,00,000	..	184,70,00,000
		Capital	1,02,00,000	..	1,02,00,000
6	Department of Fertilisers.....	Revenue	187153,64,00,000	..	187153,64,00,000
		Capital	8,89,00,000	..	8,89,00,000
7	Department of Pharmaceuticals.....	Revenue	5929,42,00,000	..	5929,42,00,000
		Capital	1,80,00,000	..	1,80,00,000
8	Ministry of Civil Aviation.....	Revenue	2057,87,00,000	..	2057,87,00,000
		Capital	45,00,00,000	..	45,00,00,000
9	Ministry of Coal.....	Revenue	4388,12,00,000	..	4388,12,00,000
		Capital	2,20,00,000	..	2,20,00,000
10	Department of Commerce.....	Revenue	5825,01,00,000	75,00,000	5825,76,00,000
		Capital	47,31,00,000	..	47,31,00,000
11	Department for Promotion of Industry and Internal Trade..	Revenue	6851,70,00,000	..	6851,70,00,000
		Capital	5119,13,00,000	..	5119,13,00,000
12	Department of Posts.....	Revenue	41598,49,00,000	2,00,00,000	41600,49,00,000
		Capital	1249,51,00,000	..	1249,51,00,000
13	Department of Telecommunications.....	Revenue	30716,02,00,000	..	30716,02,00,000
		Capital	67274,93,00,000	..	67274,93,00,000
14	Department of Consumer Affairs.....	Revenue	4403,95,00,000	..	4403,95,00,000
		Capital	93,42,00,000	..	93,42,00,000
15	Department of Food and Public Distribution.....	Revenue	235024,58,00,000	..	235024,58,00,000
		Capital	50022,62,00,000	..	50022,62,00,000
16	Ministry of Cooperation.....	Revenue	1742,84,00,000	..	1742,84,00,000
		Capital	1,90,00,000	..	1,90,00,000
17	Ministry of Corporate Affairs.....	Revenue	6506,24,00,000	..	6506,24,00,000
		Capital	55,62,00,000	..	55,62,00,000
18	Ministry of Culture.....	Revenue	3216,63,00,000	..	3216,63,00,000
		Capital	200,00,00,000	..	200,00,00,000
19	Ministry of Defence (Civil).....	Revenue	51990,25,00,000	1,11,00,000	51991,36,00,000
		Capital	11773,25,00,000	50,00,00,000	11823,25,00,000
20	Defence Services (Revenue).....	Revenue	373139,47,00,000	115,97,00,000	373255,44,00,000
21	Capital Outlay on Defence Services.....	Capital	219194,41,00,000	112,06,00,000	219306,47,00,000
22	Defence Pensions.....	Revenue	179336,80,00,000	1,42,00,000	179338,22,00,000
23	Ministry of Development of North Eastern Region.....	Revenue	2247,70,00,000	..	2247,70,00,000
		Capital	4564,60,00,000	..	4564,60,00,000
24	Ministry of Earth Sciences.....	Revenue	3082,19,00,000	..	3082,19,00,000
		Capital	716,04,00,000	..	716,04,00,000
25	Department of School Education and Literacy.....	Revenue	150292,41,00,000	..	150292,41,00,000
		Capital	85,00,000	..	85,00,000

1 No. of Vote	2 Services and purposes	3 Sums not exceeding			
		Voted by Parliament	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
26	Department of Higher Education.....	Revenue Capital	78493,54,00,000 2,68,00,000	78493,54,00,000 2,68,00,000
27	Ministry of Electronics and Information Technology...	Revenue Capital	21234,15,00,000 398,81,00,000	21234,15,00,000 398,81,00,000
28	Ministry of Environment, Forests and Climate Change...	Revenue Capital	4190,56,00,000 222,80,00,000	4190,56,00,000 222,80,00,000
29	Ministry of External Affairs.....	Revenue Capital	20711,20,00,000 1412,78,00,000	20711,20,00,000 1412,78,00,000
30	Department of Economic Affairs.....	Revenue Capital	5029,89,00,000 126297,48,00,000	5029,89,00,000 126297,48,00,000
31	Department of Expenditure.....	Revenue Capital	451,40,00,000 74,13,00,000	451,40,00,000 74,13,00,000
32	Department of Financial Services.....	Revenue Capital	3686,99,00,000 59,97,00,000	3686,99,00,000 59,97,00,000
33	Department of Public Enterprises.....	Revenue Capital	28,94,00,000 66,00,000	28,94,00,000 66,00,000
34	Department of Investment and Public Asset Management (DIPAM).....	Revenue Capital	54,25,00,000 1,67,00,000	54,25,00,000 1,67,00,000
35	Department of Revenue.....	Revenue Capital	2523,11,00,000 597,71,00,000	2523,11,00,000 597,71,00,000
36	Direct Taxes.....	Revenue Capital	10320,12,00,000 4986,45,00,000	10320,12,00,000 4986,45,00,000
37	Indirect Taxes.....	Revenue Capital	26077,13,00,000 1606,00,00,000	26077,13,00,000 1606,00,00,000
38	Indian Audit and Accounts Department.....	Revenue Capital	6340,31,00,000 163,61,00,000	325,00,00,000 5,36,00,000	6665,31,00,000 168,97,00,000
	CHARGED.—Interest payments.....	Revenue	..	1443971,79,00,000	1443971,79,00,000
	CHARGED.—Repayment of Debt.....	Capital	..	9534445,88,00,000	9534445,88,00,000
41	Pensions.....	Revenue	100900,00,00,000	600,00,00,000	101500,00,00,000
42	Transfers to States.....	Revenue Capital	72425,01,00,000 ..	121396,60,00,000 247853,00,00,000	193821,61,00,000 247853,00,00,000
43	Department of Fisheries.....	Revenue Capital	2732,27,00,000 29,53,00,000	2732,27,00,000 29,53,00,000
44	Department of Animal Husbandry and Dairying.....	Revenue Capital	5915,95,00,000 447,51,00,000	5915,95,00,000 447,51,00,000
45	Ministry of Food Processing Industries.....	Revenue Capital	4976,43,00,000 2,73,00,000	4976,43,00,000 2,73,00,000
46	Department of Health and Family Welfare.....	Revenue Capital	137835,25,00,000 2928,30,00,000	137835,25,00,000 2928,30,00,000
47	Department of Health Research.....	Revenue Capital	4819,40,00,000 1,81,00,000	4819,40,00,000 1,81,00,000
48	Ministry of Heavy Industries.....	Revenue Capital	7937,08,00,000 2,82,00,000	7937,08,00,000 2,82,00,000
49	Ministry of Home Affairs.....	Revenue Capital	9878,54,00,000 508,81,00,000	9878,54,00,000 508,81,00,000
50	Cabinet.....	Revenue Capital	992,32,00,000 4224,80,00,000	992,32,00,000 4224,80,00,000
51	Police.....	Revenue Capital	153591,79,00,000 21265,92,00,000	9,34,00,000 6,58,00,000	153601,13,00,000 21272,50,00,000
52	Andaman and Nicobar Islands.....	Revenue Capital	6138,06,00,000 597,86,00,000	2,00,000 ..	6138,08,00,000 597,86,00,000
53	Chandigarh.....	Revenue Capital	5283,46,00,000 579,25,00,000	656,06,00,000 26,75,00,000	5939,52,00,000 606,00,00,000
54	Dadra and Nagar Haveli and Daman and Diu.....	Revenue Capital	1735,20,00,000 1100,00,00,000	1735,20,00,000 1100,00,00,000
55	Ladakh.....	Revenue Capital	2552,51,00,000 2327,05,00,000	2552,51,00,000 2327,05,00,000

1 No. of Vote	2 Services and purposes	3 Sums not exceeding			
		Voted by Parliament	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
56	Lakshadweep.....	Revenue	1362,99,00,000	..	1362,99,00,000
		Capital	346,11,00,000	..	346,11,00,000
57	Transfers to Delhi.....	Revenue	968,01,00,000	..	968,01,00,000
		Capital	380,00,00,000	..	380,00,00,000
58	Transfers to Jammu and Kashmir.....	Revenue	43290,29,00,000	..	43290,29,00,000
59	Transfers to Puducherry.....	Revenue	3517,87,00,000	..	3517,87,00,000
		Capital	1,00,000	..	1,00,000
60	Ministry of Housing and Urban Affairs.....	Revenue	50691,25,00,000	192,06,00,000	50883,31,00,000
		Capital	38585,53,00,000	291,35,00,000	38876,88,00,000
61	Ministry of Information and Broadcasting.....	Revenue	4494,56,00,000	..	4494,56,00,000
		Capital	57,38,00,000	..	57,38,00,000
62	Department of Water Resources, River Development and Ganga Rejuvenation.....	Revenue	26182,32,00,000	..	26182,32,00,000
		Capital	475,66,00,000	..	475,66,00,000
63	Department of Drinking Water and Sanitation.....	Revenue	74893,66,00,000	..	74893,66,00,000
		Capital	1,20,00,000	..	1,20,00,000
64	Ministry of Labour and Employment.....	Revenue	32625,33,00,000	..	32625,33,00,000
		Capital	40,98,00,000	..	40,98,00,000
65	Law and Justice.....	Revenue	4459,59,00,000	..	4459,59,00,000
		Capital	249,47,00,000	..	249,47,00,000
66	Election Commission.....	Revenue	367,69,00,000	..	367,69,00,000
		Capital	14,53,00,000	..	14,53,00,000
CHARGED.— <i>Supreme Court of India</i>		Revenue	..	566,19,00,000	566,19,00,000
		Capital	..	55,92,00,000	55,92,00,000
68	Ministry of Micro, Small and Medium Enterprises.....	Revenue	22647,24,00,000	2,00,000	22647,26,00,000
		Capital	1919,01,00,000	..	1919,01,00,000
69	Ministry of Mines.....	Revenue	4552,80,00,000	..	4552,80,00,000
		Capital	163,65,00,000	..	163,65,00,000
70	Ministry of Minority Affairs.....	Revenue	3395,62,00,000	..	3395,62,00,000
		Capital	4,38,00,000	..	4,38,00,000
71	Ministry of New and Renewable Energy.....	Revenue	44611,14,00,000	..	44611,14,00,000
		Capital	3,53,00,000	..	3,53,00,000
72	Ministry of Panchayati Raj.....	Revenue	1186,88,00,000	..	1186,88,00,000
		Capital	3,28,00,000	..	3,28,00,000
73	Ministry of Parliamentary Affairs.....	Revenue	61,18,00,000	..	61,18,00,000
		Capital	7,27,00,000	..	7,27,00,000
74	Ministry of Personnel, Public Grievances and Pensions....	Revenue	2426,37,00,000	28,00,00,000	2454,37,00,000
		Capital	147,08,00,000	6,00,00,000	153,08,00,000
CHARGED.— <i>Central Vigilance Commission</i>		Revenue	..	52,85,00,000	52,85,00,000
		Capital	..	1,71,00,000	1,71,00,000
76	Ministry of Petroleum and Natural Gas.....	Revenue	37414,77,00,000	..	37414,77,00,000
		Capital	238,45,00,000	..	238,45,00,000
77	Ministry of Planning.....	Revenue	1203,38,00,000	..	1203,38,00,000
		Capital	28,78,00,000	..	28,78,00,000
78	Ministry of Ports, Shipping and Waterways.....	Revenue	4464,88,00,000	..	4464,88,00,000
		Capital	1299,92,00,000	..	1299,92,00,000
79	Ministry of Power.....	Revenue	30853,45,00,000	..	30853,45,00,000
		Capital	361,02,00,000	..	361,02,00,000
CHARGED.— <i>Staff, Household and Allowances of the President</i>		Revenue	..	133,10,00,000	133,10,00,000
		Capital	..	4,10,00,000	4,10,00,000
81	Lok Sabha.....	Revenue	976,61,00,000	1,56,00,000	978,17,00,000
		Capital	30,83,00,000	..	30,83,00,000
82	Rajya Sabha.....	Revenue	468,77,00,000	2,55,00,000	471,32,00,000
		Capital	11,67,00,000	..	11,67,00,000
83	Secretariat of the Vice-President.....	Revenue	11,39,00,000	..	11,39,00,000
		Capital	31,00,000	..	31,00,000
CHARGED.— <i>Union Public Service Commission</i>		Revenue	..	421,09,00,000	421,09,00,000
		Capital	..	21,85,00,000	21,85,00,000

1 No. of Vote	2 Services and purposes		3		
			Sums not exceeding		
			Voted by Parliament Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
85	Ministry of Railways.....	Revenue	385176,83,00,000	556,50,00,000	385733,33,00,000
		Capital	498997,64,00,000	264,33,00,000	499261,97,00,000
86	Ministry of Road Transport and Highways.....	Revenue	31276,46,00,000	..	31276,46,00,000
		Capital	378022,00,00,000	5,00,00,000	378027,00,00,000
87	Department of Rural Development.....	Revenue	240764,18,00,000	..	240764,18,00,000
		Capital	4,63,00,000	..	4,63,00,000
88	Department of Land Resources.....	Revenue	5125,32,00,000	10,01,00,000	5135,33,00,000
		Capital	1,00,00,000	..	1,00,00,000
89	Department of Science and Technology.....	Revenue	7963,94,00,000	..	7963,94,00,000
		Capital	20085,38,00,000	..	20085,38,00,000
90	Department of Biotechnology.....	Revenue	3446,00,00,000	..	3446,00,00,000
91	Department of Scientific and Industrial Research.....	Revenue	6760,29,00,000	..	6760,29,00,000
		Capital	5,33,00,000	..	5,33,00,000
92	Ministry of Skill Development and Entrepreneurship...	Revenue	12559,51,00,000	..	12559,51,00,000
		Capital	126,29,00,000	..	126,29,00,000
93	Department of Social Justice and Empowerment.....	Revenue	14418,02,00,000	..	14418,02,00,000
		Capital	9,57,00,000	..	9,57,00,000
94	Department of Empowerment of Persons with Disabilities.....	Revenue	1668,35,00,000	..	1668,35,00,000
		Capital	1,37,00,000	..	1,37,00,000
95	Department of Space.....	Revenue	7328,48,00,000	1,23,00,000	7329,71,00,000
		Capital	6375,52,00,000	40,00,000	6375,92,00,000
96	Ministry of Statistics and Programme Implementation..	Revenue	5457,75,00,000	..	5457,75,00,000
		Capital	45,14,00,000	..	45,14,00,000
97	Ministry of Steel.....	Revenue	439,84,00,000	..	439,84,00,000
		Capital	3,34,00,000	..	3,34,00,000
98	Ministry of Textiles.....	Revenue	5269,52,00,000	..	5269,52,00,000
		Capital	9,49,00,000	..	9,49,00,000
99	Ministry of Tourism.....	Revenue	2433,88,00,000	..	2433,88,00,000
		Capital	4,53,00,000	..	4,53,00,000
100	Ministry of Tribal Affairs.....	Revenue	9005,75,00,000	6383,79,00,000	15389,54,00,000
		Capital	32,43,00,000	..	32,43,00,000
101	Ministry of Women and Child Development.....	Revenue	28632,42,00,000	..	28632,42,00,000
		Capital	5,64,00,000	..	5,64,00,000
102	Ministry of Youth Affairs and Sports.....	Revenue	4461,51,00,000	..	4461,51,00,000
		Capital	18,37,00,000	..	18,37,00,000
TOTAL:			4925513,62,00,000	11358616,44,00,000	16284130,06,00,000

STATEMENT OF OBJECTS AND REASONS

This Bill is introduced in pursuance of article 114(1) of the Constitution of India to provide for the appropriation out of the Consolidated Fund of India of the moneys required to meet the expenditure charged on the Consolidated Fund of India and the grants made by the Lok Sabha for expenditure of the Central Government for the financial year 2026-27.

NIRMALA SITHARAMAN.

PRESIDENT'S RECOMMENDATION UNDER ARTICLE 117 OF THE
CONSTITUTION OF INDIA

**[Copy of letter D.O. No. 2(14)-B(D)/2026 dated 09.03.2026 from
Smt. Nirmala Sitharaman, Minister of Finance and Corporate Affairs to the
Secretary-General, Lok Sabha]**

The President, having been informed of the subject matter of the Appropriation (No. 2) Bill, 2026 to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2026-27 recommends, under article 117(1) and (3) of the Constitution, the introduction of the Appropriation (No. 2) Bill, 2026 in Lok Sabha and also the consideration of the Bill.

UTPAL KUMAR SINGH,
Secretary-General.